

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3249
TO BE ANSWERED ON 12.07.2019

PARTICIPATION OF WOMEN IN ECONOMIC ACTIVITIES

3249: SHRI B. Y. RAGHAVENDRA:
SHRI NALIN KUMAR KATEEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the participation of women in economic activities has increased in the recent times and if so, the details thereof;
- (b) whether the Government has any data to estimate the number of women participating in various sectors of the economy including rural economy, if so, the details thereof;
- (c) whether the Government is aware that the increased participation of women in economic activities has led to exploitation of women and if so, the details thereof;
- (d) the number of cases or incidents of exploitation of women reported during the last three years including the current year, State/year-wise;
- (e) whether the Government has taken any measure to prevent such exploitation against women and to encourage them to participate in economic activities and if so, the details thereof; and
- (f) the response of the Government in this regard?

ANSWERS

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATISMIRITI ZUBIN IRANI)

- (a) & (b): As per the last three rounds of Annual Employment – Unemployment (EUS) Surveys conducted by Labour Bureau, Ministry of Labour & Employment in the year 2012-13, 2013-14 and 2015-16, the Worker Population Ratio for females aged 15 years & above according to usual status approach are 25.0%, 29.6% and 25.8% respectively.
- (b) & (d): As per the data of the National Crime Records Bureau (NCRB), a total number of 34,651 cases in 2015 and 38,947 cases in 2016 were reported under rape (Section 376 of the IPC). A total number of 8685 and 7305 cases have been registered under insult to the modesty of women (section 509 of IPC) during 2015 and 2016 respectively. Further total numbers of 82422 and 81346 cases have been registered under assault on Women with intent to outrage her Modesty (Section 354 of IPC) during 2015 and 2016 respectively. Year-wise number of cases reported State/UT wise is at Annexure.
- (e) & (f): The Ministry of Women and Child Development is administering the Sexual Harassment at Workplace (Prevention, Prohibition and Redressal) Act, 2013 covers all women, irrespective of their age or employment status and protects them against sexual harassment at all workplaces whether organized or unorganized. Students, apprentices, labourers, domestic workers and even women visiting an officer are included in the Act.

In order to ensure the effective implementation of the Act, the Ministry has developed an online complaint management system titled Sexual Harassment electronic-Box (SHe-Box) for registering complaints related to sexual harassment at workplace. SHe-Box portal offers the facility of making online complaints of sexual harassment at workplace to all women employees in the country, including all government and private employees.

Annexure referred to in reply to Part (d) to the Lok Sabha Un-Starred Question No.3249 for 12.07.2019 regarding "Participation of Women in Economic Activities"

State/UT wise details of Cases Registered (NCRB) under Rape, Assault on Women with intent to outrage her modesty and insult to the Modesty of Women during the year 2015 and 2016

Sl. No.	State/UT	Rape		Assault on Women with intent to outrage her Modesty (Section 354 of IPC)		Insult to the Modesty of Women (Section 509 of IPC)	
		2015	2016	2015	2016	2015	2016
1	Andhra Pradesh	1027	994	4616	4829	2200	1831
2	Arunachal Pradesh	71	92	101	109	2	10
3	Assam	1733	1779	4293	3378	111	34
4	Bihar	1041	1008	198	324	96	167
5	Chhattisgarh	1560	1626	1868	1770	53	101
6	Goa	86	61	150	143	34	32
7	Gujarat	503	982	1164	1224	73	59
8	Haryana	1070	1187	1886	1860	90	124
9	Himachal Pradesh	244	252	434	410	58	49
10	Jammu & Kashmir	296	256	1343	1235	175	153
11	Jharkhand	1053	1109	844	667	10	13
12	Karnataka	589	1655	5112	5260	154	160
13	Kerala	1256	1656	3987	4029	267	328
14	Madhya Pradesh	4391	4882	8049	8717	390	358
15	Maharashtra	4144	4189	11713	11396	1119	924
16	Manipur	46	55	84	65	2	5
17	Meghalaya	93	190	95	68	20	17
18	Mizoram	58	23	75	71	2	1
19	Nagaland	35	26	8	14	9	8
20	Odisha	2251	1983	6499	8252	472	437
21	Punjab	886	838	1123	1025	27	10
22	Rajasthan	3644	3656	4813	4839	9	15
23	Sikkim	5	92	21	34	2	11
24	Tamil Nadu	421	319	1163	854	20	27
25	Telangana	1105	1278	3608	377	1288	1003
26	Tripura	213	207	352	214	6	1
27	Uttar Pradesh	3025	4816	7885	11335	11	35
28	Uttarakhand	283	336	318	334	12	3
29	West Bengal	1199	1110	5069	4177	455	449
30	A & N Islands	36	30	57	46	5	2
31	Chandigarh	72	68	76	76	10	13
32	D & N Haveli	8	14	5	1	0	1
33	Daman & Diu	5	12	7	4	0	2
34	Delhi	2199	2155	5367	4165	1492	918
35	Lakshadweep	0		6	1	1	1
36	Puducherry	3		33	43	10	3
	Total	34651	38947	82422	81346	8685	7305